

Name of the Corporate Debtor- EMC Limited (in Liquidation)

Date of commencement of Liquidation - 21st November 2023

List of Stakeholders as on - 21st November 2023

Annexure- A7

List of Other Stakeholders (other than financial creditors and operational creditors)

(Amount in INR)

| Sl. No. | Name of Stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners/ others) | Amount claimed | | | Details of claim admitted | | | | Amount of contingent claims | Amount of any mutual dues, that may be set off | Amount of claims rejected | Amount of claims under verification | Remarks, if any | |
|--------------------|--|---|----------------|----------|---------------------|---------------------------|-----------------|---|---|-----------------------------|--|---------------------------|-------------------------------------|-----------------|-----------------------------|
| | | | Principal | Interest | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien/ attachment removed? (Yes or No) | | | | | | Amount covered by guarantee |
| 1 | EMC Limited Employees' Gratuity Fund (represented by its Trustee Mr. Niloy Biswas) | Others relating to Workers/Employees not forming part of Liquidation Estate as per section 36(4)(a)(iii) of IBC | 2,308,311.00 | - | 2,308,311.00 | 2,308,311.00 | Others | NA | NA | NA | NA | NA | - | - | Claim admitted in full |
| Grand Total | | | | | 2,308,311.00 | 2,308,311.00 | | | | | | | - | - | |

